ORISSA HIGH COURT

FILING REPORT AS ON :19/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35750/2026	SUBASH GOND	UMAKANTA BARIK	RAIGHAR /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
2	D-BLAPL/35751/2026	RAMESH BADATIA	AMITAV TRIPATHY	NAYAGARH SADAR /149 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/35752/2026	ULLAS NAIK	AMITAV TRIPATHY	GANIA /118 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/35754/2026	ABHIMANYU JENA	AKSHAYA KUMAR PANDEY	CHANDANPUR /186 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/35756/2026	UTTAM ROUTH	AMULYA RATNA PANDA	TALASARI MARINE /36 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/35757/2026	AYUB LASKAR @ AYUB ALI LASKAR	AMULYA RATNA PANDA	TALASARI MARINE /36 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/35763/2026	TRINATH SRICHANDAN	KABIRAJ PRADHAN	NIRAKARPUR /240 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/35768/2026	RITIK GUPTA	JUGALA KISHORE PANDA	ORKEL /295 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/35772/2026	RAMBABU PAPULU @ RAM BABU PAPAL	JUGALA KISHORE PANDA	KALIMELA /160 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/35775/2026	MANTU DAS	RANJAN KUMAR NAYAK	AIRPORT P.S. /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/35778/2026	BAPI @ PITA RANJAN NAYAK	MANAS KUMAR CHAND	KHURDA SADAR /524 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/35781/2026	S. MANIGANDAN	SWAGAT KUMAR SAHU	G.R.P.S.,BERHAMPUR /107 /2026	AOR20220004593C202600072
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/35782/2026	V DEEPAK	SWAGAT KUMAR SAHU	G.R.P.S.,BERHAMPUR /107 /2026	AOR20220004593C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/35783/2026	RABI JENA @RUBI BEGUM	PRADEEP KUMAR PRADHAN	/ /	AOR20220002672C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/35784/2026	BIJAY SAHOO	CHITTA RANJAN SAHU	BHANJANAGAR /833 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/35786/2026	CHANDAN @ SATYAJIT BEHERA	SUKANTA KUMAR DALAI	RAJKANIKA /502 /2026	AOD20240000306C202600203
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/35789/2026	GOKUL CHANDRA RAY	RAJAT KUMAR PANDA	BIRMITRAPUR /185 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/35790/2026	ARUN SAHU	SAROJ KUMAR MISHRA	MANAMUNDA /416 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/35795/2026	SK ISMAILE	PRADEEP KUMAR PRADHAN	/ /	AOR20220002672C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/35799/2026	TUKUNA @ MANOJ SAMAL	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/35803/2026	RAJA @RAJENDRA KUMAR SAHOO	BIJAY KUMAR BEHERA	SPECIAL CRIME UNIT /8 /2025	AOR20220001736C202600292
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/35804/2026	PRAKASH JENA	NIRANJAN PANDA	MAHILA P.S.(BBSR) /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/35805/2026	SONI KASHYAP	PRADEEP KUMAR PRADHAN	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35808/2026	BIJU JENA	PRADEEP KUMAR PRADHAN	/ /	AOR20220002672C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35810/2026	SUBRAT BHOI	BIKASH KARNA	GHANTAPADA /171 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35812/2026	ANANTA KUMAR MAHANANDIA @ ANANTA MOHANANDA	NARESH CHANDRA MAHARANA	NCB BHUBANESWAR /6 /2026	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
27	D-BLAPL/35814/2026	ABINASH SAHU	BIKASH KARNA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35815/2026	KAILASH PRADHAN	BIKASH KARNA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35821/2026	MAHENDRA BEHERA	BIJAY KUMAR BEHERA	/ /	AOR20220001736C202600294
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35822/2026	ROHAN JENA	RAMAKANTA MISHRA	BOLANGIR TOWN /135 /2026	AOR20220004226C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35824/2026	GOPAL PUTEL	RAMAKANTA MISHRA	BOLANGIR TOWN /135 /2026	AOR20220004226C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35827/2026	DEBI PRASAD ROUL @ SONU	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /456 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35830/2026	GURUBARI SAHOO	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35832/2026	HASIM KHAN	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/35833/2026	JOESH KERKETTA	SURYAKANTA DWIBEDI	RAIBAGA /65 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/35834/2026	RANJAN NAYAK @ GADTIA	SUJIT KUMAR SWAIN	REAMAL /202 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/35835/2026	BAPI MOLLA @ AKIYABUL HAQUE	SURYAKANTA DWIBEDI	BALASORE SADAR /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/35836/2026	JHILI SAHU	SAILABALA JENA	PARLAKHEMUNDI /294 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/35838/2026	DHARMENDRA CHIRGUNI	BIKASH KARNA	SONEPUR /112 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/35841/2026	NILAKANTHA MAHAPATRA @ KANTHIA	BEDA PRAKASH PANDA	KHANDAPARA /354 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/35842/2026	SANAT SETHI	PREETAM MISHRA	BAUNISUNI /178 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/35843/2026	SK. BABU @ GOLAM GOUS QUADRI	PRASANT KUMAR BARIK	SIMULIA /297 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-CMAPL/55823/2026	CHHABILA KUMAR SAHU	SAMARENDRA BAHADUR	/ /	
		VS	VS	()	
		CHAITAN NAIK		//	
44	D-CMP/55779/2026	BUDU @ BUDHU JAJ	KIRTAN DANG	/ /	
		VS	VS	()	
		PANCHANAN NAIK		//	
45	D-CMP/55782/2026	PARBATI NAYAK	GYANESWAR SATPATHY	/ /	
		VS	VS	()	
		RUNA DAS		//	

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46	D-CMP/55798/2026	CHHABIRANI SAHU	SWARUP KUMAR PATNAIK	/ /	AOR20220003583C202600009
		VS	VS	()	
		NILAMANI MOHALA		//	
47	D-CMP/55808/2026	PRAKASH CHANDRA KHAMARI@BHOI	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		PHAKIRA KHAMARI		//	
48	D-CMP/55810/2026	RAMA PURTI	LINGARAJ SARANGI	/ /	
		VS	VS	()	
		LAXMIDHAR ROUT		//	
49	D-CMP/55826/2026	APARNA SETHI @ APARNA SHEET	BUDHIRAM DAS	/ /	
		VS	VS	()	
		SIRISH CHANDRA NAIK		//	
50	D-CMP/55839/2026	PRESIDENT OF BAPUJI SEVA SANGHA, SARANKUL, NAYAGARH	NAYAGARH SWAIN	/ /	AOR20220001296C202600164
		VS	VS	()	
		KEDARNATH SAHOO		//	
51	D-CONTC/55769/2026	ASWINI @ ASHWINI BHOI	ADV.	/ /	
		VS	VS	()	
		DEEPAK KUMAR PATI, ADDL.TAHASILADAR, ATTABIRA		//	
52	D-CONTC/55811/2026	ADITYA MOHAPATRA	ADV.	/ /	
		VS	VS	()	
		MANAS RANJAN MISHRA, R.T.O, BHUBANESWAR-I (OD-2)		//	
53	D-CONTC/55813/2026	SAROJINI SETHY	ADV.	/ /	
		VS	VS	()	
		SUPERINTENDENT OF POLICE, RAILWAY, CUTTACK		//	
54	D-CONTC/55816/2026	PRAJJWAL TEWARI	ADV.	/ /	
		VS	VS	()	
		RISIKESH DNYANDEO, IPS, DEPUTY COMMISSIONER OF POLICE, CUTTACK		//	
55	D-CONTC/55833/2026	DR. SANTOSH KUMAR PANDA	ANAND CHANDRA SWAIN	/ /	AOD20240000548C202600020
		VS	VS	()	
		DIBYAJYOTI SMRUTI RANJAN DEO,OAS, PRESIDENT GOVERINING BODY BAHUGRAM DEGREE COLLEGE, CUM THE SUB CO		//	
56	D-CONTC/55834/2026	PRAFULLA KUMAR MAHARANA	ADV.	/ /	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA		//	
57	D-CONTC/55835/2026	PRASANTA KUMAR SAHOO	UMESH CHANDRA MOHANTY	/ /	AOD20250001183C202600044

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		VS	VS	()	
		SUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
58	D-CONTC/55841/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	/ /	
	CONTC/8081/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT,ODISHA		//	
59	D-CONTC/55842/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	/ /	
	CONTC/8094/2026	VS	VS	()	
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
60	D-CONTC/55844/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	/ /	
	CONTC/8082/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPT., BHUBANESWAR		//	
61	D-CONTC/55845/2026	THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/8079/2026	VS	VS	()	
		THE PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPT., BHUBANESWAR		//	
62	D-CONTC/55846/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	/ /	
	CONTC/8086/2026	VS	VS	()	
		SUPERINTENDING ENGINEER, EASTERN CIRCLE, BALASORE		//	
63	D-CONTC/55847/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK.	ADV.	/ /	
	CONTC/8091/2026	VS	VS	()	
		THE SECRETARY, RURAL WORKS DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//	
64	D-CONTC/55848/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/8084/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPT., BHUBANESWAR		//	
65	D-CONTC/55849/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK.	ADV.	/ /	
	CONTC/8092/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY,WORKS DEPARTMENT,BHUBANESWAR		//	
66	D-CONTC/55850/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/8067/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
67	D-CONTC/55851/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	/ /	
	CONTC/8076/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT,ODISHA		//	
68	D-CONTC/55852/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	/ /	
	CONTC/8095/2026	VS	VS	()	

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		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
69	D-CONTC/55854/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	M/S.	/ /	
	CONTC/8083/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
70	D-CONTC/55855/2026	THE REGISTRAR (JUDICIAL). ORISSA HIGH COURT, CUTTACK	M/S.	/ /	
	CONTC/8078/2026	VS	VS	()	
		THE PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPT., BHUBANESWAR		//	
71	D-CONTC/55856/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	M/S.	/ /	
	CONTC/8093/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR			
72	D-CONTC/55857/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	M/S.	/ /	
	CONTC/8075/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
73	D-CONTC/55858/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	M/S.	/ /	
	CONTC/8077/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPT., BHUBANESWAR		//	
74	D-CONTC/55859/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	M/S.	/ /	
	CONTC/8066/2026	VS	VS	()	
		THE SUPERINTENDING ENGINEER, EASTERN CIRCLE, BALASORE		//	
75	D-CONTC/55860/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	M/S.	/ /	
	CONTC/8085/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY,WORKS DEPARTMENT,BHUBANESWAR		//	
76	D-CONTC/55861/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	M/S.	/ /	
	CONTC/8088/2026	VS	VS	()	
		SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
77	D-CONTC/55862/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	M/S.	/ /	
	CONTC/8069/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
78	D-CONTC/55863/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	M/S.	/ /	
	CONTC/8072/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
79	D-CONTC/55864/2026	THE REGISTRAR (JUDICIAL). ORISSA HIGH COURT, CUTTACK	M/S.	/ /	
	CONTC/8089/2026	VS	VS	()	
		THE SECRETARY, WORKS DEPT., BHUBANESWAR		//	

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80	D-CONTC/55865/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/8073/2026	VS	VS	()	
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
81	D-CONTC/55866/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/8071/2026	VS	VS	()	
		THE SECRETARY, WORKS DEPARTMENT,BHUBANESWAR		//	
82	D-CONTC/55867/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/8080/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
83	D-CONTC/55868/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/8068/2026	VS	VS	()	
		THE ENGINEER-IN-CHIEF, R AND B, BHUBANESWAR		//	
84	D-CONTC/55869/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/8090/2026	VS	VS	()	
		THE SUPERINTENDING ENGINEER, JEYPORE (R AND B), CIRCLE, JEYPORE		//	
85	D-CONTC/55870/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /	
	CONTC/8074/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
86	D-CONTC/55871/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/8087/2026	VS	VS	()	
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
87	D-CONTC/55873/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /	
	CONTC/8070/2026	VS	VS	()	
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//	
88	D-CONTC/55898/2026	JASMIN DHURUA	ADV.	/ /	
		VS	VS	()	
		GUHA POONAM TAPAS KUMAR, I.A.S.		//	
89	D-CONTC/55899/2026	DIPTIMAYEE PRADHAN	ADV.	/ /	
		VS	VS	()	
		GUHA POONAM TAPAS KUMAR, I.A.S.		//	
90	D-CONTC/55900/2026	MONALISA NAIK	ADV.	/ /	
		VS	VS	()	
		GUHA POONAM TAPAS KUMAR, I.A.S.		//	
91	D-CONTC/55902/2026	MAHABIR LAKRA	ADV.	/ /	

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		VS	VS	()	
		GUHA POONAM TAPAS KUMAR, I.A.S.		//	
92	D-CONTC/55903/2026	ASHOK HANSDAH	ADV.	/ /	
		VS	VS	()	
		GUHA POONAM TAPAS KUMAR, I.A.S.		//	
93	D-CONTC/55904/2026	KHIROD CHANDRA NAYAK	ADV.	/ /	
		VS	VS	()	
		GUHA POONAM TAPAS KUMAR, I.A.S.		//	
94	D-CONTC/55908/2026	SANJAY MIRDHA	ADV.	/ /	
		VS	VS	()	
		GUHA POONAM TAPAS KUMAR, I.A.S.		//	
95	D-CONTC/55918/2026	JITENDER	RUCHI RAJGARHIA	/ /	
		VS	VS	()	
		KRUSHNA SAHA, INSPECTOR-IN-CHARGE, NIMAKHANDI POLICE STATION		//	
96	D-CONTC/55922/2026	MADAN MOHAN ROUT	SUJAY SHANKER SINGHDEO	/ /	AOD20230000313C202600038
		VS	VS	()	
		JAMINI SARANGI, COMMISSIONER CUM SECRETARY RURAL WORKS DEPTT.		//	
97	D-CONTR/35788/2026	DAMODAR DAS	ADV.	/ /0	
		VS	VS	()	
		GAGAN NAIK, IIC, BRAHMANITARANG POLICE STATION		//	
98	D-CRLA/35793/2026	SAIRAM SAMAL	SOUMIK SPANDAN TRIPATHY	BHANJANAGAR /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/35796/2026	GOUTAM GOUDA @ AUTO	SOUMIK SPANDAN TRIPATHY	BHANJANAGAR /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLLP/35801/2026	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	BALIKUDA /6 /2018	LOD20240000194C202600435
		VS	VS	()	
		GAJENDRA KHATUA		//	
101	D-CRLMC/35762/2026	SWAGAT MISHRA	GAGAN BIHARI SINGH	BAUNISUNI /84 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/35764/2026	SALYADU ANIL KUMAR DORA	PUSPAMITRA MOHAPATRA	MUDANPUR RAMPUR /1 /2023	
		VS	VS	()	

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		STATE OF ODISHA		//	
103	D-CRLMC/35771/2026	PUSPANJALI KHUNTIA@BEURIA	JUGALA KISHORE PANDA	BHUBANESWAR VIGILANCE /52 /2017	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
104	D-CRLMC/35776/2026	KSHITISH CHANDRA SAHU @ BULU	MANAS KUMAR CHAND	PUINTALA /221 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
105	D-CRLMC/35787/2026	AKASH ADHIKARI	MITHUN DAS	INFOVALLY UPD BHUBANESWAR /416 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
106	D-CRLMC/35829/2026	RAHIMUDDIN@SK. RAHIMUDDIN	AMIT PRASAD BOSE	NIKIRAI /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-CRLMP/35745/2026	HEMANTA KUMAR BEDANTA	SARADA PRASAD DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-CRLMP/35755/2026	MANORANJAN DAS	KARUNAKAR GAYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-CRLMP/35759/2026	MEENAKSHI MAHAPATRA	GYANENDRA KUMAR TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-CRLMP/35773/2026	GANESH PATTNAIK	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-CRLMP/35792/2026	JAYANTI DAS	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-CRLMP/35794/2026	JAYANTI DAS	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLMP/35798/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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114	D-CRLMP/35802/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
115	D-CRLMP/35807/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-CRLREV/35820/2026	TAPAN KUMAR BARAL	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		SNEHALATA BARAL		//	
117	D-EXP/55897/2026	SUKANTA BEHERA	ADV.	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-FAO/55788/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY, ROURKELA	MADHUSUDAN	/ /	
		VS	VS	()	
		JOSHNA RANI DAKUA		//	
119	D-FAO/55827/2026	TIKA TAHAL	DEBASISH PATNAIK	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
120	D-FAO/55828/2026	SAILABALA GHADAI	DEBASISH PATNAIK	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
121	D-FAO/55840/2026	SUPRAVA PARIDA	DEBASISH PATNAIK	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
122	D-FAO/55853/2026	RAJKISHORE BARIK	DEBASISH PATNAIK	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
123	D-MACA/55909/2026	PADMANAVA SWAIN	MASUM PRIYADARSANI	/ /	
		VS	VS	()	
		JAGABANDHU DASH		//	
124	D-MATA/55809/2026	SAMUEL BESRA	KIRTAN DANG	/ /	
		VS	VS	()	
		PURNIMA BARA @BESRA		//	
125	D-RSA/55889/2026	DINABANDHU PATEL	PRITAM KUMAR MOHANTY	/ /	

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		VS	VS	()	
		LOCHANA PATEL		//	
126	D-RSA/55925/2026	DOLAMANI NAIK	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-TRP(C)/55787/2026	GAYATRI SWAIN	KARUNAKAR GAYA	/ /	
		VS	VS	()	
		ANUJ KUMAR JENA		//	
128	D-WA/55790/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT.	DEBASHIS TRIPATHY,A.G.A	/ /	LOD20240000200C202600403
		VS	VS	()	
		DURYODHANA GURU		//	
129	D-WA/55791/2026	ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT.	DEBASHIS TRIPATHY,A.G.A	/ /	LOD20240000194C202600431
		VS	VS	()	
		BIRANCHI NARAYAN BEHERA		//	
130	D-WA/55792/2026	ADDITIONAL CHIEF SECRETRAY WATER RESOURCES DEPTT.	DEBASISH TRIPATHY,A.G.A	/ /	LOD20240000172C202600399
		VS	VS	()	
		GAGANA BIHARI PRADHAN		//	
131	D-WA/55793/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT.	DEBASISH TRIPATHY,A.G.A	/ /	LOD20240000194C202600432
		VS	VS	()	
		DEBASISH PARIDA		//	
132	D-WA/55794/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT.	DEBASHIS TRIPATHY,A.G.A	/ /	LOD20240000200C202600404
		VS	VS	()	
		RAMESH PRADHAN		//	
133	D-WA/55795/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT.	DEBASISH TRIPATHY,A.G.A	/ /	LOD20240000172C202600400
		VS	VS	()	
		LALBABU GURU		//	
134	D-WA/55797/2026	ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT.	DEBASISH TRIPATHY,A.G.A	/ /	LOD20240000194C202600433
		VS	VS	()	
		RAMESH PALIA		//	
135	D-WA/55817/2026	KHADAL BISOI	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WA/55829/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT.	DEBASISH TRIPATHY,A.G.A	/ /	LOD20240000200C202600405
		VS	VS	()	

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		BAPI BEHERA		//	
137	D-WA/55830/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBDUTTA TRIPATHY,A.G.A	/ /	LOD20240000172C202600401
		VS	VS	()	
		ARTATRANA NAIK		//	
138	D-WA/55831/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBDUTTA TRIPATHY,A.G.A	/ /	LOD20240000200C202600406
		VS	VS	()	
		ASWINI KUMAR BHOI		//	
139	D-WA/55832/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBDUTTA TRIPATHY,A.G.A	/ /	LOD20240000194C202600434
		VS	VS	()	
		PRADEEP CHATTRA		//	
140	D-WP(C)/55768/2026	GANESH CHANDRA SAHOO	PRATYASISH MOHANTY	/ /	AOD20220004342C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-WP(C)/55770/2026	ANNAPURNA PUROHIT	SURYAKANTA DWIBEDI	/ /	
	WP(C)/38846/2026	VS	VS	()	
		MANAMOHAN MISHRA		//	
142	D-WP(C)/55771/2026	RABINDRANATH MISHRA	MANAS PATI	/ /	AOR20220001535C202600362
		VS	VS	()	
		STATE OF ODISHA		//	
143	D-WP(C)/55772/2026	MAHESWAR PASA	MANAS PATI	/ /	AOR20220001535C202600361
		VS	VS	()	
		STATE OF ODISHA		//	
144	D-WP(C)/55773/2026	ARUNA KUMAR MAHARANA	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600226
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-WP(C)/55774/2026	HEMANTI MOHANTA	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600225
		VS	VS	()	
		STATE OF ODISHA		//	
146	D-WP(C)/55775/2026	ARUN KUMAR SAHU	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600227
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-WP(C)/55776/2026	KABITA MOHANTA	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600230
		VS	VS	()	
		STATE OF ODISHA		//	

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148	D-WP(C)/55777/2026	BANAPRAVA PARIDA	SUBHENDU KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
149	D-WP(C)/55778/2026	UMAKANTA BEHERA	TUSHAR KANTA NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
150	D-WP(C)/55780/2026	SANDHYA SEJPADA	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600229
		VS	VS	()	
		STATE OF ODISHA		//	
151	D-WP(C)/55781/2026	ARUN KUMAR GIRI	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600228
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-WP(C)/55783/2026	PRAMOD KUMAR SAHOO	AMITAV TRIPATHY	/ /	
		VS	VS	()	
		BANKING OMBUDSMAN, RBI, BHUBANESWAR		//	
153	D-WP(C)/55784/2026	MAHESWAR BEHERA	AKSHAYA KUMAR PANDEY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-WP(C)/55785/2026	ALIVA PARIDA	BRAJA MOHAN SARANGI	/ /	
		VS	VS	()	
		THE COLLECTOR, CUTTACK		//	
155	D-WP(C)/55786/2026	AMAR KUMAR JAISWAL	BRAJA MOHAN SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
156	D-WP(C)/55789/2026	DIPU RANJAN MOHANTY	SUBRAT KUMAR DAS	/ /	AOR20220001797C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
157	D-WP(C)/55796/2026	TUMUKA MALIK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
158	D-WP(C)/55799/2026	PETA MALIK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-WP(C)/55800/2026	DR.LOPAMUDRA DAS NAYAK	SANGRAM JENA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/55801/2026	DIPU RANJAN MOHANTY	SUBRAT KUMAR DAS	/ /	AOR20220001797C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/55802/2026	DIPU RANJAN MOHANTY	SUBRAT KUMAR DAS	/ /	AOR20220001797C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/55803/2026	AMIYA KUMAR JENA	BINDUSAR SUBUDHI	/ /	AOD20260000493C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/55804/2026	SAROJ KUMAR SAHU	RABI NARAYAN BEHERA	/ /	AOD20240000543C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/55805/2026	SUNA ORAM	TRILOCHAN DASH	/ /	AOD20260000493C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/55806/2026	NARAYAN SADANGI	ABHILASH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/55807/2026	RAJESH KUMAR MAHAPATRA	ABHILASH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/55812/2026	RAJENDRA KUMAR PRUSTY	SADASIVA PATRA (1)	/ /	AOD20230000737C202600183
		VS	VS	()	
		UNION OF INDIA		//	
168	D-WP(C)/55814/2026	DASHARATHI ROUT	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600383
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/55815/2026	JOGENDRA NAYAK	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/55818/2026	PRASANTA KUMAR SAMANTRAY @ PRASANTA SAMANTRAY	ALOK KUMAR PANDA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
171	D-WP(C)/55819/2026	M.SANYASI PRADHAN	SANJIB KUMAR BHANJADEO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
172	D-WP(C)/55820/2026	SURYAKANTA PARIDA	GYANA RANJAN SETHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
173	D-WP(C)/55821/2026	GOPABANDHU NAIK	DILLIP KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
174	D-WP(C)/55822/2026	MADHU AGARWAL	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
175	D-WP(C)/55824/2026	LAXMIDHAR BARIK	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
176	D-WP(C)/55825/2026	PABITRA BHOL	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
177	D-WP(C)/55836/2026	BIJAYA KUMAR PARIDA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
178	D-WP(C)/55837/2026	FAKIR DAS	PADMANAV BHUTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
179	D-WP(C)/55838/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL PROJECT, BHADRAK	PRABHAKUMAR RAY,A.G.A	/ /	LOD20240000172C202600402
		VS	VS	()	
		SHANTILATA MISHRA		//	
180	D-WP(C)/55843/2026	SALIMA ROUT	ADYASIDHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
181	D-WP(C)/55872/2026	ABHIMANYU SAMANTARAY	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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182	D-WP(C)/55874/2026	DEBASISI PAGAL	SUSANTA KUMAR ROUT	/ /	
		VS	VS	()	
		EXECUTIVE DIRECTOR AND APPELLATE AUTHORITY, HRM DEPARTMENT, BANK OF BARODA, MUMBAI		//	
183	D-WP(C)/55875/2026	ANIL KUMAR SAHU	SATYABRATA PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
184	D-WP(C)/55876/2026	LIPIPUSPA PRADHAN	BISWABIHARI MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
185	D-WP(C)/55877/2026	MANAS KUMAR JENA	AJIT KUMAR SAHOO	/ /	AOR20220001563C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/55878/2026	BIJAYA KUMAR DHAL	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/55879/2026	BIJOY KUMAR DAS	DR. BINODA KUMAR MISHRA	/ /	AOR20220001616C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
188	D-WP(C)/55880/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BAIBHAV KUMAR RAY, A.G.A	/ /	LOD20240000200C202600407
		VS	VS	()	
		NASIBA KHATUM		//	
189	D-WP(C)/55881/2026	AMBUJA GARNAIK	BISWABIHARI MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
190	D-WP(C)/55882/2026	THE SUPERINTENDING ENGINEER,SALANDI CANAL DIVISION, BHADRAK	BAIBHAV KUMAR RAY, A.G.A	/ /	LOD20240000172C202600403
		VS	VS	()	
		DASARATHI BISWAL		//	
191	D-WP(C)/55883/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BAIBHAV KUMAR RAY, A.G.A	/ /	LOD20240000194C202600436
		VS	VS	()	
		RABINARAYAN NAYAK		//	
192	D-WP(C)/55884/2026	PURNIMA PRUSTY	SASWATI MOHAPATRA	/ /	
		VS	VS	()	
		THE ODISHA SMALL INDUSTRIES CORPORATION LTD.,CUTTACK		//	
193	D-WP(C)/55885/2026	SIBA PRASAD MOHAPTRA	TUKUNA KUMAR MISHRA	/ /	

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		VS	VS	()	
		COLLECTOR, KORAPUT		//	
194	D-WP(C)/55886/2026	PADMINI MOHANTA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/55887/2026	SAROJ KUMAR MOHANTA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/55888/2026	MANDAKINI SAHU	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/55890/2026	PARBATI SOREN	PRASANTA VARMA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/55891/2026	NANDITA SUTAR	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/55892/2026	BISHNU CHARAN SINGHA	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/55893/2026	PATITAPABAN PRADHAN	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/55894/2026	PRAMOD KUMAR BEHERA	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/55895/2026	CHANDINI BEHERA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/55896/2026	NIMAI CHARAN DAS	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/55901/2026	RABI GOLARI	CHITTA RANJAN LENKA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/55905/2026	KALU SETHI	PRITAM KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/55906/2026	DR. BISHNU PRASAD DASH	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/55907/2026	KRUSHNA CHANDRA BADHAI	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/55910/2026	MANOJ KUMAR SAHOO	HRUDANANDA MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/55911/2026	RAMAKRUSHNA RUDEI	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/55912/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	PRABHAKUMAR RAY, A.G.A	/ /	LOD20240000194C202600437
		VS	VS	()	
		ANKUR CHARAN SAHOO		//	
211	D-WP(C)/55913/2026	SUKUMARI DEHURY	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/55914/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	PRABHAKUMAR RAY, A.G.A	/ /	LOD20240000200C202600408
		VS	VS	()	
		KISHORE NAYAK		//	
213	D-WP(C)/55915/2026	BEDAPRAKASH ACHARYA	JAGAMOHAN PATTANAIK	/ /	AOR20220001586C202600069
		VS	VS	()	
		UNION OF INDIA		//	
214	D-WP(C)/55916/2026	RAMANANDA MISHRA	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600351
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/55917/2026	BALARAM BARIK	PADMANAV BHUTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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216	D-WP(C)/55919/2026	CHHABINDRA MUDULI	RAJ KISHORE SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-WP(C)/55920/2026	MAA RAMACHANDI TRUCK OWNERS ASSLOCIATION, DHENKANAL	RAJ KISHORE SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/55921/2026	NARASINGHA CHOUDHURY	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/55923/2026	KABITA MOHANTY	ASISH MISHRA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
220	D-WP(C)/55924/2026	LAXMI NARAYAN NAYAK	SANTOSH KUMAR MAHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/55926/2026	SUVENDU SEKHAR DAS	AKASH ACHARYA	/ /	
		VS	VS	()	
		SUPERINTENDENT, BHUBANESWAR-II DIVISION, BHUBANESWAR		//	
222	D-WP(C)/55927/2026	KUNA BEHERA	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600352
		VS	VS	()	
		STATE OF ODISHA		//	
223	D-WP(C)/55928/2026	SUPERINTENDING ENGINEER MAHANADI BARRAGE DIVISION OF KATAKA	GOVT OF ODISHA	/ /	LOD20240000172C202600404
		VS	VS	()	
		BHAIRABA BEJO		//	
224	D-WP(C)/55929/2026	NALCO RETIRED EMPLOYEES WELFARE ASSOCIATION, ANGUL	KRUTIBASH MOHAPATRA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
225	D-WPCRL/35806/2026	KALPANA SAHOO @ SAHU	TUSAR KANTI PRAHARAJ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-ABLAPL/35744/2026	SURENDRA BEHERA	RAJENDRA NARAYAN ROUT	SORO /530 /2026	AOR20220001558C202600218
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-ABLAPL/35746/2026	BIRANCHI KUMBHAR	PRIYA RANJAN SINGH	MOTANGA /435 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/35747/2026	PRABHU RANJAN SAMAL @ BABURAM	SATYABRATA DASH	DHARMASALA /455 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/35748/2026	SK SAJAN	SATYABRATA DASH	JALESWAR /108 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/35749/2026	LALIT SAHU	JAGABANDHU SAHU	BIJEPUR /218 /2026	AOR20220001487C202600160
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/35753/2026	BIDUSMITA KANHAR	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/35758/2026	MANOJ KUMAR SWAIN @ MANU SWAIN	GOPAL KRISHNA NAYAK	KOTINANDA /74 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/35760/2026	CHINTU PARIDA @ CHITARANJAN PARIDA	KABIRAJ PRADHAN	TANGI (KHURDA) /791 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/35761/2026	ARJUN PARIDA @ ARJUN KUMAR PARIDA	KABIRAJ PRADHAN	TANGI (KHURDA) /791 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/35765/2026	MOHAN GUPTA	JNYANANANDA PANDA	CYBER CRIME AND ECONOMIC OFFENCES, KALAHANDI /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/35766/2026	URMILA NAYAK	SATYABRATA DASH	BHARATPUR PS /374 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/35767/2026	BIBHUTI MALLICK @ MALIK	SATYABRATA DASH	KUJANGA /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/35769/2026	DIPTI RANJAN PALL	ABAKASH NANDA	CHANDRASEKHARPUR /1095 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
239	D-ABLAPL/35770/2026	SUMAN NAIK	JUGALA KISHORE PANDA	COLLIERY /562 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-ABLAPL/35774/2026	PRAKASH CHANDRA NAYAK	SATYA RANJAN MULIA	MARINE PS AT PARADIP /65 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-ABLAPL/35777/2026	SHREE KUMAR SUJAL @ SUJAL BEURA	BIBHUTI RANJAN MOHANTY	ATHGARH /451 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-ABLAPL/35779/2026	R. TRIPATI RAO @ R. TIRUPATI RAO	MANGU NANDY	MALKANGIRI /598 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-ABLAPL/35780/2026	SOUBHAGYA KUMAR BARAL @ BALIA BARAL	RAJAT KUMAR PANDA	DHAULI PS /304 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-ABLAPL/35785/2026	RABIKANTA MALLIK	PRASANTA KUMAR ROUTRAY	BARGARH /740 /2025	AOD20240000391C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-ABLAPL/35791/2026	RINKU @ RITESH MALI	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /790 /2026	AOD20240000170C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-ABLAPL/35797/2026	RAMESH @LAXMAN MISHRA	JAYADEBA BEHERA	PATNAGARH /292 /2026	AOD20240000366C202600186
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-ABLAPL/35800/2026	KABITA BEHERA	SANTOSH KUMAR DWIVEDY	SORO /705 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-ABLAPL/35809/2026	ASWINI KUMAR PATTNAYK	LAMBODOR ACHARI	SURADA /404 /2026	AOR20220001311C202600164
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-ABLAPL/35811/2026	PINTU @GOBINDA DIGAL	BIJAY KUMAR BEHERA	TIKABALI /14 /2023	AOR20220001736C202600293
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/35813/2026	DURYODHAN SAHU	BIKASH KARNA	KANTAMAL /111 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-ABLAPL/35816/2026	SOUMYA RANJAN SAHU	BIJAYA KUMAR RAGADA	CYBER CRIME AND ECONOMIC OFFENCES, KORAPUT /11 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-ABLAPL/35817/2026	BHAGABAN SAMAL @ SAMBHUNATH SAMAL	JAJATI KESHARI KHUNTIA	NILGIRI /425 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-ABLAPL/35818/2026	SUDHANSU KUMAR DHAL	RAKESH BEHERA	DHENKANAL SADAR /981 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
254	D-ABLAPL/35819/2026	KASHINATH BARAL	RAKESH BEHERA	DHENKANAL SADAR /981 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-ABLAPL/35823/2026	PRAKHIPTA KUMAR PATRA	SATYA RANJAN MULIA	MARINE PS AT PARADIP /65 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-ABLAPL/35825/2026	GOKULANANDA PAL	SATYA RANJAN MULIA	MARINE PS AT PARADIP /65 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-ABLAPL/35826/2026	PRADIP KUMAR JENA @ PRADIP JENA @ TUTU	SURYAKANTA DWIBEDI	RAIBANIA /183 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-ABLAPL/35828/2026	GAJANAN ADJUAD	JNYANANANDA PANDA	JUNAGARH /486 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-ABLAPL/35831/2026	RAJENDRA BHOI	SATYA NARAYAN MISHRA 4	BODEN /297 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-ABLAPL/35837/2026	GOURI SHANKAR SAHU	DILLIP KUMAR PRADHAN	SAMBALPUR VIGILANCE /33 /2022	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
261	D-ABLAPL/35839/2026	HUSEN @HUSEN KUMAR JENA	SARAT KUMAR RAYAGURU	KRUSHNA PRASAD /151 /2026	AOR20220001157C202600002

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/35840/2026	RATNAKAR PRADHAN	SARAT KUMAR RAYAGURU	KRUSHNA PRASAD /301 /2026	AOR20220001157C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/35844/2026	BABIN KUMAR JENA	SARATA KUMAR RAYAGURU	KRUSHNA PRASAD /247 /2026	AOR20220001157C202600004
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :19/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RFA/176/2006	BASANTI PANDA	M/S.P.K.SAHOO	
	RFA/176/2006	MP		33/2026
2	D-ADMLS/42367/2026	INTEROCEAN SHIPPING (INDIA) PVT.LTD.,ANSH DIA	ANSUMAN RAY,V.J.Mathew	
	ADMLS/6/2026	MP		35/2026
3	D-EXP/16628/2026	P. LAXMINARAYANA	SARAT KUMAR BEHERA	
	EXP/69/2026	MP		41/2026
4	D-EXP/16631/2026	SINGUPARAM@SINGAPARAM JAYAR RAO	SARAT KUMAR BEHERA	
	EXP/82/2026	MP		42/2026
5	D-CRLLP/35801/2026	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	
	CRLLP/ /	MP		106/2026
6	D-CMAPL/36474/2026	JYOTISHANKAR DAS	ADV.	
	CMAPL/ /	MP		282/2026
7	D-CMAPL/55823/2026	CHHABILA KUMAR SAHU	SAMARENDRA BAHADUR	
	CMAPL/ /	MP		283/2026
8	D-JCRLA/17/2023	NILU@NILAM SAHU	MR.AKSHAY KUMAR SAHOO, B.K.NAYAK, A.KALASH, SMRUTIRANJ	
	JCRLA/17/2023	MP		351/2026
9	D-TRP(C)/55787/2026	GAYATRI SWAIN	KARUNAKAR GAYA	
	TRP(C)/ /	MP		420/2026
10	D-CRLMP/29296/2026	LOPAMUDRA SARANGI		
	CRLMP/1767/2026	MP		442/2026
11	D-RVWPET/49490/2026	UNION OF INDIA	GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)	
	RVWPET/253/2026	MP		497/2026
12	D-BLAPL/5339/2023	SUNIL KUMAR SAMANTARAY		
	BLAPL/5339/2023	MP		864/2026
13	D-BLAPL/1037/2021	JASBIR SINGH		
	BLAPL/1037/2021	MP		865/2026
14	D-BLAPL/23723/2026	RANJAN DURIA		
	BLAPL/8279/2026	MP		866/2026
15	D-CRLREV/611/2023	DILLIP ROUT	DOLAGOBINDA MOHAPATRA	
	CRLREV/611/2023	MP		1304/2026
16	D-CRLREV/35820/2026	TAPAN KUMAR BARAL	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		1305/2026
17	D-FAO/44361/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., SUNDARGARH	RSM RAMDEO PATI	
	FAO/1014/2026	MP		1420/2026
18	D-FAO/41728/2026	GUNANIDHI DAS	DEBA PRASAD MISHRA	
	FAO/ /	MP		1421/2026
19	D-FAO/55840/2026	SUPRAVA PARIDA	DEBASISH PATNAIK	
	FAO/ /	MP		1422/2026
20	D-RSA/383/2006	TIMIMANI DAS	M/S.MAHESWAR MOHANTY	
	RSA/383/2006	MP		1739/2026
21	D-RSA/817/2025	SARADA NAYAK @ ACHARYA	PRASANTA KUMAR SATAPATHY	
	RSA/74/2025	MP		1740/2026
22	D-RSA/213/2010	GYANENDRANATH DAS	M/S	
	RSA/213/2010	MP		1741/2026
23	D-RSA/214/2010	GYANENDRA N.DAS	M/S.	
	RSA/214/2010	MP		1742/2026
24	D-RSA/55889/2026	DINABANDHU PATEL	PRITAM KUMAR MOHANTY	
	RSA/ /	MP		1743/2026
25	D-RSA/55925/2026	DOLAMANI NAIK	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		1744/2026
26	D-RSA/55925/2026	DOLAMANI NAIK	PRASANTA KUMAR SATAPATHY	

	RSA/ /	MP		1745/2026
27	D-ABLAPL/34310/2026	DEBADATTA SWAIN		
	ABLAPL/12898/2026	MP		2018/2026
28	D-ABLAPL/27233/2026	BINAYA KUMAR SOREN		
	ABLAPL/10615/2026	MP		2019/2026
29	D-ABLAPL/26524/2026	GOBINDA OJHA		
	ABLAPL/10310/2026	MP		2020/2026
30	D-ABLAPL/30939/2026	KAMAL KRUSHNA JENA		
	ABLAPL/11795/2026	MP		2021/2026
31	D-ABLAPL/39425/2024	BIJAY SETHI		
	ABLAPL/14/2025	MP		2022/2026
32	D-CMP/55697/2026	BALAJI PROJECTS, TRANSPORTER AND LOADING CONTRACTOR	AMIT PATNAIK	
	CMP/2053/2026	MP		2320/2026
33	D-CMP/55779/2026	BUDU @ BUDHU JAJ	KIRTAN DANG	
	CMP/ /	MP		2321/2026
34	D-CMP/55808/2026	PRAKASH CHANDRA KHAMARI@BHOI	AMIT PRASAD BOSE	
	CMP/ /	MP		2322/2026
35	D-CMP/55810/2026	RAMA PURTI	LINGARAJ SARANGI	
	CMP/ /	MP		2323/2026
36	D-CMP/55826/2026	APARNA SETHI @ APARNA SHEET	BUDHIRAM DAS	
	CMP/ /	MP		2324/2026
37	D-CMP/55403/2026	SK DHUDHORIA HOLDINGS PVT. LTD., KOLKATA	ALKHISAK AGARWAL	
	CMP/ /	MP		2325/2026
38	D-CMP/55798/2026	CHHABIRANI SAHU	SWARUP KUMAR PATNAIK	
	CMP/ /	MP		2326/2026
39	D-CMP/27/2021	BHIMSEN OJHA	SATRUGHNA DASH (A)	
	CMP/27/2021	MP		2327/2026
40	D-CMP/55839/2026	PRESIDENT OF BAPUJI SEVA SANGHA, SAMBHUL, NAYAGARH	SOUBHAGYA SWAIN	
	CMP/ /	MP		2328/2026
41	D-MACA/55909/2026	PADMANAVA SWAIN	MASUM PRIYADARSANI	
	MACA/ /	MP		2594/2026
42	D-CRLA/8416/2026	LIPAN SAHOO	m/s	
	CRLA/312/2026	MP		2859/2026
43	D-CRLA/45/2023	SULABHA@PRADEEP KU.MALLICK	PRATIK NAYAK	
	CRLA/45/2023	MP		2860/2026
44	D-CRLA/3360/2026	SATRUGHANA NAIK	RAJIV KUMAR MAHANTA	
	CRLA/290/2026	MP		2861/2026
45	D-CRLA/2349/2026	B.NAGESH	TANMAYA KUMAR MOHANTY	
	CRLA/124/2026	MP		2862/2026
46	D-CRLMC/30508/2026	DALENDRA KUMAR BHUYAN		
	CRLMC/3739/2026	MP		3281/2026
47	D-CRLMC/35688/2026	BIRANCHI NARAYAN GUMANSINGH	BIDYADHAR MANSING	
	CRLMC/ /	MP		3282/2026
48	D-CRLMC/35688/2026	BIRANCHI NARAYAN GUMANSINGH	BIDYADHAR MANSING	
	CRLMC/ /	MP		3283/2026
49	D-CRLMC/8793/2026	RAMAKANTA NAYAK	RAMAKANTA NAYAK (IN PERSON)	
	CRLMC/1066/2026	MP		3284/2026
50	D-CRLMC/35762/2026	SWAGAT MISHRA	GAGAN BIHARI SINGH	
	CRLMC/ /	MP		3285/2026
51	D-CRLMC/35764/2026	SALYADU ANIL KUMAR DORA	PUSPAMITRA MOHAPATRA	
	CRLMC/ /	MP		3286/2026
52	D-CRLMC/35771/2026	PUSPANJALI KHUNTIA@BEURIA	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		3287/2026
53	D-CRLMC/35776/2026	KSHITISH CHANDRA SAHU @ BULU	MANAS KUMAR CHAND	
	CRLMC/ /	MP		3288/2026
54	D-CRLMC/35442/2026	SURYA KANTA SWAIN	APARESH BHOI	
	CRLMC/4317/2026	MP		3289/2026
55	D-CRLMC/28018/2026	PRADIP KUMAR SAMANTARAY	SANGRAMJIT PANDA, TUSAR KUMAR MISHRA, PRAFULLA KUMAR	
	CRLMC/3613/2026	MP		3290/2026
56	D-CRLMC/35389/2026	GOURI KUMARI SWAIN	SUBHRANSU BHUSAN MOHANTY	
	CRLMC/4342/2026	MP		3291/2026
57	D-CRLMC/35787/2026	AKASH ADHIKARI	MITHUN DAS	
	CRLMC/ /	MP		3292/2026

58	D-CRLMC/35829/2026	RAHIMUDDIN@SK. RAHIMUDDIN	AMIT PRASAD BOSE	
	CRLMC/ /	MP		3293/2026
59	D-WA/55790/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3497/2026
60	D-WA/55790/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3498/2026
61	D-WA/55791/2026	ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3499/2026
62	D-WA/55791/2026	ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3500/2026
63	D-WA/55792/2026	ADDITIONAL CHIEF SECRETRAY WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3501/2026
64	D-WA/55792/2026	ADDITIONAL CHIEF SECRETRAY WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3502/2026
65	D-WA/55793/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3503/2026
66	D-WA/55793/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3504/2026
67	D-WA/55794/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3505/2026
68	D-WA/55794/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3506/2026
69	D-WA/55817/2026	KHADAL BISOI	MANOJA KUMAR KHUNTIA	
	WA/ /	MP		3507/2026
70	D-WA/55795/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3508/2026
71	D-WA/55795/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3509/2026
72	D-WA/55797/2026	ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3510/2026
73	D-WA/55797/2026	ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3511/2026
74	D-WA/55829/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3512/2026
75	D-WA/55829/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3513/2026
76	D-WA/55830/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3514/2026
77	D-WA/55830/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3515/2026
78	D-WA/55831/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3516/2026
79	D-WA/55831/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3517/2026
80	D-WA/55832/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3518/2026
81	D-WA/55832/2026	ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT	DEBASHIS SHRIDEPATHY,A.G.A	
	WA/ /	MP		3519/2026
82	D-WP(C)/54607/2026	ASWINI @ ASHWINI BHOI	MANORANJAN DAS	
	WP(C)/38314/2026	MP		22972/2026
83	D-WP(C)/53358/2026	PRAGYAN PARAMITA PADHI		
	WP(C)/37125/2026	MP		22973/2026
84	D-WP(C)/52844/2026	NILU SUTAR	JNANESH MOHANTY,M/S SUBIR PALIT	
	WP(C)/36989/2026	MP		22974/2026
85	D-WP(C)/55770/2026	ANNAPURNA PUROHIT	SURYAKANTA DWIBEDI	
	WP(C)/38846/2026	MP		22975/2026
86	D-WP(C)/55768/2026	GANESH CHANDRA SAHOO	PRATYASISH MOHANTY	
	WP(C)/ /	MP		22976/2026
87	D-WP(C)/55772/2026	MAHESWAR PASA	MANAS PATI	
	WP(C)/ /	MP		22977/2026
88	D-WP(C)/30020/2025	LAXMIDHAR SATAPATHY	DR. BINODA KUMAR MISHRA	
	WP(C)/21060/2025	MP		22978/2026
89	D-WP(C)/55773/2026	ARUNA KUMAR MAHARANA	KANANBALA ROY CHOUDHURY	

	WP(C)/ /	MP		22979/2026
90	D-WP(C)/55774/2026	HEMANTI MOHANTA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		22980/2026
91	D-WP(C)/55451/2026	JYOTI RANJAN NAYAK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		22981/2026
92	D-WP(C)/12654/2022	BABULI BARIK	M/S.	
	WP(C)/12654/2022	MP		22982/2026
93	D-WP(C)/55775/2026	ARUN KUMAR SAHU	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		22983/2026
94	D-WP(C)/55612/2026	DAKUA SINGH	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		22984/2026
95	D-WP(C)/55776/2026	KABITA MOHANTA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		22985/2026
96	D-WP(C)/55780/2026	SANDHYA SEJPADA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		22986/2026
97	D-WP(C)/46875/2026	M/S. SHREE BHARAT MOTORS LTD., BHUBANESWAR		
	WP(C)/32501/2026	MP		22987/2026
98	D-WP(C)/46876/2026	M/S. SHREE BHARAT MOTORS LTD., BHUBANESWAR		
	WP(C)/32509/2026	MP		22988/2026
99	D-WP(C)/51289/2026	M/S SHREE BHARAT MOTORS LIMITED, KHURDA		
	WP(C)/35487/2026	MP		22989/2026
100	D-WP(C)/14006/2026	SARAT CHANDRA SAHOO	TUSAR KUMAR MISHRA	
	WP(C)/10271/2026	MP		22990/2026
101	D-WP(C)/55781/2026	ARUN KUMAR GIRI	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		22991/2026
102	D-WP(C)/27724/2020	NARENDRA KUMAR MOHANTY		
	WP(C)/27724/2020	MP		22992/2026
103	D-WP(C)/55783/2026	PRAMOD KUMAR SAHOO	AMITAV TRIPATHY	
	WP(C)/ /	MP		22993/2026
104	D-WP(C)/55796/2026	TUMUKA MALIK	ANIRUDHA DAS	
	WP(C)/ /	MP		22994/2026
105	D-WP(C)/55799/2026	PETA MALIK	ANIRUDHA DAS	
	WP(C)/ /	MP		22995/2026
106	D-WP(C)/25756/2026	BEDABAR SAHANI	MAHESWAR MOHANTY	
	WP(C)/18180/2026	MP		22996/2026
107	D-WP(C)/51541/2026	DR.BISWAJEET GHOSE	CHINMAYA BEHERA	
	WP(C)/35788/2026	MP		22997/2026
108	D-WP(C)/29247/2025	ASHISA KUMAR MAHARANA	MRITUNJAY BANERJEE	
	WP(C)/20685/2025	MP		22998/2026
109	D-WP(C)/55806/2026	NARAYAN SADANGI	ABHILASH MISHRA	
	WP(C)/ /	MP		22999/2026
110	D-WP(C)/55807/2026	RAJESH KUMAR MAHAPATRA	ABHILASH MISHRA	
	WP(C)/ /	MP		23000/2026
111	D-WP(C)/50227/2026	SUBAS CHANDRA SINGH @ NAIK	DEEPTIRANJAN JENA	
	WP(C)/ /	MP		23001/2026
112	D-WP(C)/51978/2026	HEMANTA KUMAR PANDA	PRASANTA KUMAR JOSHI	
	WP(C)/36340/2026	MP		23002/2026
113	D-WP(C)/34647/2026	RAJKISHORE SAHOO	SARADA PRASANNA SARANGI	
	WP(C)/23992/2026	MP		23003/2026
114	D-WP(C)/42196/2026	SATYA RANJAN ROUT	SAUVAGYA RANJAN JENA	
	WP(C)/30926/2026	MP		23004/2026
115	D-WP(C)/36348/2026	LAXMIDHAR BEHERA	SOURAV SUMAN BHUYAN	
	WP(C)/25362/2026	MP		23005/2026
116	D-WP(C)/52850/2026	PRITIRANJAN SWAIN	JNANESH MOHANTY	
	WP(C)/37052/2026	MP		23006/2026
117	D-WP(C)/55815/2026	JOGENDRA NAYAK	ALOK KUMAR PANDA	
	WP(C)/ /	MP		23008/2026
118	D-WP(C)/55818/2026	PRASANTA KUMAR SAMANTRAY @ PRASANTA SAMANTRAY	ALOK KUMAR PANDA	
	WP(C)/ /	MP		23009/2026
119	D-WP(C)/55819/2026	M.SANYASI PRADHAN	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		23010/2026
120	D-WP(C)/40577/2026	SARASWATI SHISHU BIDYA MANDIR, CUTTACK	AKSHAYA KUMAR NAYAK	
	WP(C)/33488/2026	MP		23011/2026

121	D-WP(C)/55821/2026	GOPABANDHU NAIK	DILLIP KUMAR PRADHAN	
	WP(C)/ /	MP		23012/2026
122	D-WP(C)/55824/2026	LAXMIDHAR BARIK	ALOK KUMAR PANDA	
	WP(C)/ /	MP		23013/2026
123	D-WP(C)/55825/2026	PABITRA BHOL	ALOK KUMAR PANDA	
	WP(C)/ /	MP		23014/2026
124	D-WP(C)/55843/2026	SALIMA ROUT	ADYASIDHI MISHRA	
	WP(C)/ /	MP		23015/2026
125	D-WP(C)/55838/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	PRAGAN KUMAR SAHOO	
	WP(C)/ /	MP		23016/2026
126	D-WP(C)/35606/2026	BHUBANANANDA BEHERA	RAJENDRA KRUSHNA BOSE	
	WP(C)/25066/2026	MP		23017/2026
127	D-WP(C)/40828/2026	DUSHASAN BEHERA @ DHUSASAN BEHERA		
	WP(C)/28624/2026	MP		23018/2026
128	D-WP(C)/52849/2026	RASHMI RANJAN DALAI	JNANESH MOHANTY	
	WP(C)/37321/2026	MP		23019/2026
129	D-WP(C)/52851/2026	DEEPAK KUMAR ROUT	JNANESH MOHANTY	
	WP(C)/37010/2026	MP		23020/2026
130	D-WP(C)/52848/2026	SANDEEP SINGH	JNANESH MOHANTY	
	WP(C)/37069/2026	MP		23021/2026
131	D-WP(C)/53680/2026	KANHU CHARAN JENA	JNANESH MOHANTY	
	WP(C)/37688/2026	MP		23022/2026
132	D-WP(C)/53673/2026	TAPAS KUMAR PATRA	JNANESH MOHANTY	
	WP(C)/37663/2026	MP		23023/2026
133	D-WP(C)/55876/2026	LIPIPUSPA PRADHAN	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		23024/2026
134	D-WP(C)/53150/2026	KARTIK KUMAR MANGARAJ	JNANESH MOHANTY	
	WP(C)/37041/2026	MP		23025/2026
135	D-WP(C)/55881/2026	AMBUJA GARNAIK	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		23026/2026
136	D-WP(C)/53154/2026	BADAL KUMAR SAHOO	JNANESH MOHANTY	
	WP(C)/37213/2026	MP		23027/2026
137	D-WP(C)/53675/2026	RAJENDRA SAHOO	JNANESH MOHANTY	
	WP(C)/37598/2026	MP		23028/2026
138	D-WP(C)/53148/2026	BAIKUNTHA NAYAK	JNANESH MOHANTY	
	WP(C)/37042/2026	MP		23029/2026
139	D-WP(C)/53145/2026	ABHAY KUMAR SAHOO	JNANESH MOHANTY	
	WP(C)/37172/2026	MP		23030/2026
140	D-WP(C)/53674/2026	JANMEJAY NAYAK	JNANESH MOHANTY	
	WP(C)/37533/2026	MP		23031/2026
141	D-WP(C)/52853/2026	BIBEKANANDA MALIK	JNANESH MOHANTY	
	WP(C)/37094/2026	MP		23032/2026
142	D-WP(C)/53685/2026	DILLIP BEHERA	JNANESH MOHANTY	
	WP(C)/37582/2026	MP		23033/2026
143	D-WP(C)/55877/2026	MANAS KUMAR JENA	AJIT KUMAR SAHOO	
	WP(C)/ /	MP		23034/2026
144	D-WP(C)/53677/2026	ASHOK NAIK	JNANESH MOHANTY	
	WP(C)/37621/2026	MP		23035/2026
145	D-WP(C)/52852/2026	DEBASISH DASH	JNANESH MOHANTY	
	WP(C)/37034/2026	MP		23036/2026
146	D-WP(C)/53806/2026	SANTOSH KUMAR PRADHAN	JNANESH MOHANTY	
	WP(C)/37629/2026	MP		23037/2026
147	D-WP(C)/55888/2026	MANDAKINI SAHU	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		23038/2026
148	D-WP(C)/55886/2026	PADMINI MOHANTA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		23039/2026
149	D-WP(C)/55887/2026	SAROJ KUMAR MOHANTA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		23040/2026
150	D-WP(C)/55880/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	PRAGAN KUMAR SAHOO	
	WP(C)/ /	MP		23041/2026
151	D-WP(C)/10991/2026	S.N. AMITAV PANDA	AJAYA KUMAR TRIPATHY	
	WP(C)/8494/2026	MP		23042/2026
152	D-WP(C)/55895/2026	CHANDINI BEHERA	LAXMIKANTA MOHANTY	

	WP(C)/ /	MP		23043/2026
153	D-WP(C)/55882/2026	THE SUPERINTENDING ENGINEER,SALANDIA KUMAR ROY, BHADRAK	PRABIR KUMAR ROY, BHADRAK	
	WP(C)/ /	MP		23044/2026
154	D-WP(C)/47623/2026	BISWAJIT MOHAPATRA	SAMEER KUMAR DAS	
	WP(C)/33031/2026	MP		23045/2026
155	D-WP(C)/55883/2026	THE SUPERINTENDING ENGINEER, SALANDIA KUMAR ROY, BHADRAK	PRABIR KUMAR ROY, BHADRAK	
	WP(C)/ /	MP		23046/2026
156	D-WP(C)/55910/2026	MANOJ KUMAR SAHOO	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		23047/2026
157	D-WP(C)/55911/2026	RAMAKRUSHNA RUDEI	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		23048/2026
158	D-WP(C)/1716/2025	SUDHIR KUMAR SAHOO		
	WP(C)/1859/2025	MP		23049/2026
159	D-WP(C)/55912/2026	THE SUPERINTENDING ENGINEER, SALANDIA KUMAR ROY, BHADRAK	PRABIR KUMAR ROY, BHADRAK	
	WP(C)/ /	MP		23050/2026
160	D-WP(C)/54756/2026	M/S.UTKAL SUPPLIERS, GANJAM	SOUMYA RANJAN MOHANTY	
	WP(C)/38308/2026	MP		23051/2026
161	D-WP(C)/21477/2025	GUNANIDHI NAIK	SAMEER KUMAR DAS	
	WP(C)/16837/2025	MP		23052/2026
162	D-WP(C)/53689/2026	DEBASHIS PATRA	JNANESH MOHANTY	
	WP(C)/37531/2026	MP		23053/2026
163	D-WP(C)/55914/2026	THE SUPERINTENDING ENGINEER, SALANDIA KUMAR ROY, BHADRAK	PRABIR KUMAR ROY, BHADRAK	
	WP(C)/ /	MP		23054/2026
164	D-WP(C)/55926/2026	SUVENDU SEKHAR DAS	AKASH ACHARYA	
	WP(C)/ /	MP		23055/2026
165	D-WP(C)/55929/2026	NALCO RETIRED EMPLOYEES WELFARE ASSOCIATION, ANGUL	ASHOK KUMAR PATRA	
	WP(C)/ /	MP		23056/2026
166	D-WP(C)/55916/2026	RAMANANDA MISHRA	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		23057/2026
167	D-WP(C)/55927/2026	KUNA BEHERA	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		23058/2026